

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:805

ANSWERED ON:05.12.2003

SIXTH PAY COMMISSION

CHANDRA NATH SINGH;GADDE RAMAMOCHAN;SADASHIVRAO DADOBA MANDLIK

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government constitutes the Pay Commission for the Central Government employees after very ten years;
- (b) if so, whether the Constitution of the Sixth Pay Commission has become due;
- (c) if so, whether representations have been made By the employees` representatives for the Constitution of the Sixth Pay Commission;
- (d) if so, the details thereof;
- (e) whether the Government also propose to merge a part of the Dearness Allowance with the basic pay;
- (f) if not, the reasons therefor; and
- (g) the steps taken by the Government to constitute the Sixth Pay Commission for Central Government employees at the earliest?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL):

- (a) No, Sir.
- (b) Does not arise.
- (c) Yes, Sir.
- (d) A demand for constitution of 6th Pay Commission was raised by the Staff Side in JCM.
- (e) No, Sir.
- (F) The same has not been done taking in account the financial and other implications.
- (g) No such steps have been initiated.